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कुन्पा पार्च (बीना की भों)

Year- 2024-25

I JANMEJAY SHUKLA son of SRI BASHISTH SHUKLA aged 44 years, belonging to BIHAR ADMINISTRATIVE SERVICE and presently working as PS (Govt.), Honorable Whip, Ruling Party, Bihar Vidhan Sabha give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name: Aarna	Dependant-2 Name: Yashika	Dependant-3 Etc. Name
(i)	Cash	15,000/-	10,000/-			
	Deposits in Banks, Financial	SBI A/C 5,31,042.70	SBI A/C 11,00,000/-			
(ii)	Institutions And Non- Banking Financial	PPF A/C 16,72,460.00 ICICI A/C	PPF A/C 80,000/- ICICI A/C	SSY A/C 9,25,000/-	- <del>-</del>	-
	Companies	60,00/-	10,000/-			
(III)	Bonds, Debentures and Shares in companies	2 SBI MUTUAL FUND SIP 5,000/- Monthly each	-	•	. T	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC POLICY No 297477007	LIC POLICY No 297477167 ICICI PRUDENTIAL LIFE INSURANCE POLICY 10 LAC	-		
(v)	Motor Vehicles (details of make, etc.)	-	-	-	-1	-
(vi)	Jewellery (give details of weight and value)	25Gm (Gold+Silver)	450Gm (Gold+Silver)	50Gm (Gold+Silver)	50gm (Gold+Silver)	
(vii)	Other assets, such as values of claims / interests			<u>.</u>		-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.



\* Dependant here means a person substantially dependent on the income of the employee.

## **Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	JFP at Madanpur (Deoria) (3-4 Bigha)	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	JFP at Deoria (14+10 Decimal Land) and at Gorakhpur (14 dec. Land)	NIL.	NIL	NIL	NIL
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	JFP at Umanagar, Deoria	NIL	NIL.	NIL.	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Apartment at Patna 1545 (Sqft.)	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL.	NIL	NIL	NIL	NIL

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 13/02/2025
(a)	(i) Loans from Banks	SBI, RAJBHAWAN BRANCH, PATNA (30 Lac)	26,11,121/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL.	NIL



	(b) dues to departments dealing with supply of	NIL.	NIL
	water		
	(c) dues to departments dealing with supply of electricity	NIL.	NIL.
	(d) dues to departments dealing with telephones	NIL.	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed, Give also Permanent Account Number (PAN)]	ASSESSMENT YEAR (2024-25) PAN No DJDPS3913R	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

## C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	•	110051399879
Gender		M (M/F)
Date of Birth	-	1 5 0 1 1 9 8 1 (DD/MM/YYYY)
Class/Group		A (A/B/C)
Cadre	:-	BIHAR ADMINISTRATIVE SEVICE
		(Full Name e.g. B.A.SBihar Administrative Service,
		B.S.S Bihar Secretariat Service etc.)
Home District		DEORIA

I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: Jahmejay Shukla

Designation: PS (Govt) Honorable Whip,

Ruling Party, Bihar Vidhan Sabha

Department: Parliamentary Affairs Department.

Place: Patna

Date 13 04